

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-504
IB-403/ND/2023

IN THE MATTER OF:

Mr. Siri Kishan Aggarwal

....Applicant

Vs.

Union Bank of India

.....Respondent

SECTION

U/s 94 IBC

Order delivered on 15.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Pranjit Bhattacharya, Ms. Raj Sarit Khare, Adv.

For the Respondent : Mr. Arjun Parashar, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **09.08.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)